

**Notice Inviting Quotation**

**Civil Courts, Deoghar**

Letter No. 15/2020

Dated January 24, 2020

Sealed Quotation are invited from the reputed firms/Suppliers having PAN no./GST no. etc on or before 29.01.2020 for Purchase of Ten (10) Piece of Steel Almira (L) 900MM X (D)450MM X (H)1980MM, with 4 Shelves for courts/offices of Civil Court, Deoghar.

Any further details may be collected from the office of Judge-In-Charge, Civil Court, Deoghar during 10.30 AM – 5.00 PM (Monday to Saturday).

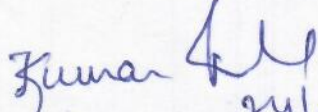
The sealed quotations clearly mentioning the rates with specification including but not limited to manufacturing quality, colour, size of shelves etc and time to be required for supplying the Steel Almira must reach in the Office undersigned within stipulated time period.

Note :- \*The quotation may be mailed at the official E-mail Id of Civil Court i.e. [deogharcivilcourts@gmail.com](mailto:deogharcivilcourts@gmail.com), but the hardcopy of quotation must reach to the office of undersigned on or before 29.01.2020.

\*Price quoted must be inclusive of all taxes/ GST, if applicable.

\*No Quotation will be entertained after due date.

\*The court Reserves the right to accept or reject any or all Quotations without assigning any reason.

  
Zuma  
Judge-in-Charge,  
Civil Courts, Deoghar